

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 855/9/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2020

Name of the Company:

TycoFire & Security India Pvt Ltd  
V/s  
JBF Petrochemicals Pvt Ltd

Section:

Section 9 of Insolvency & Bankruptcy Code

**ORDER**

No one appeared for the Operational Creditor as well as Corporate Debtor.

Records reveals that no one appeared for the Corporate Debtor even before  
lockdown.

Matter stands finally adjourned for further consideration on 13.07.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 6th day of July, 2020.

SK

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)